

2nd Advanced IP Workshop on IBC, 2016

The Insolvency and Bankruptcy Board of India (IBBI) is conducting two-day Advanced Workshop on Insolvency and Bankruptcy Code, 2016 on 1st and 2nd November, 2019 (Friday-Saturday) at Chandigarh for the Insolvency Professionals, **who are registered with IBBI and have attended the basic IP Workshop in the past.**

The Advanced Workshop aims at delivering **specialised and deep level learning** through **aclassroom, non-residential mode**. The workshop will cover in detail the issues related to **Forensic Audit and Valuation** Under the Code.

Since the number of seats available for the Workshop is limited, the intake of the participants shall be **on first come first serve basis**. Eligible registered IPs who are interested in attending the Workshop may submit their applications in the attached format to IBBI along with scanned copy of application and proof of fees by e-mail at workshop.ip@ibbi.gov.in.

Venue of the Workshop	Hotel K. C. Residency S. C. O. 377-380, Sector 35-B, Chandigarh - 160 022
Timing	10.00 AM-05.30 PM (1 st November, 2019) 10:00 AM-05:30 PM (2 nd November, 2019)
Fees	Rs.4720/- (Including GST)
Bank details for NEFT/RTGS or online payment	Beneficiary Name: Insolvency & Bankruptcy Board of India Bank : Punjab National Bank Branch: International Banking Branch 8th Floor, DCM Building, 16, Barakhamba Road, New Delhi (New) IFSC CODE: PUNB0225400 MICR CODE: 110024089 Current Account A/C No. 0128002100302250 GST No.: 07AAAGI0193K1ZD
Last date for acceptance of application	28 th October, 2019
Please contact for further clarification, if any	Raghav Maheshwari Assistant Manager Insolvency and Bankruptcy Board of India, Phone No. 011-23462997 Mobile No. 08989611000 workshop.ip@ibbi.gov.in

Note: Lunch and Tea shall be provided to the participants during the Workshop. All interested participants shall have to make their own traveling/boarding arrangements.
